

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5239
ANSWERED ON:10.12.2010
PROJECTS OF CGEWHO
Pal Shri Jagdambika

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of lands allotted to the planned projects of Central Government Employees Welfare Housing Organization (CGEWHO) at various sites in the country;
- (b) the guidelines regarding utilisation of land after its allotment to CGEWHO and for determining the cost of dwelling units;
- (c) whether there have been instances where CGEWHO has allowed the prices of land to escalate before undertaking the project, thereby earning huge profit;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in the matter?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION(KUMARI SELJA)

The position as reported by the Central Government Employees Welfare Housing Organization (CGEWHO) is given below:

- (a): CGEWHO procures land through allotment from the concerned development authority and wherever there is no allotment available from the authorities land is procured through turnkey contractors. The details of land procured and utilized by CGEWHO till date are given at Annex-A.
- (b): After allotment of land/transfer of land in the name of CGEWHO (in case of turnkey projects) the detailed plans are prepared and submitted to land allotting authorities. On approval of plans by the Statutory Authorities, the schemes are announced after estimating the cost of Dwelling Units which would also include land component as well as overheads.
- (c): CGEWHO works under 'No Profit ' No Loss' basis and the land cost is calculated according to the actual expenditure involved plus finance cost towards investment made for the procurement. No profit is being derived by CGEWHO at any stage.
- (d) & (e): Does not arise.